

16

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH  
AT HYDERABAD.

O.A.No. 569/97

Date of decision: June 9, 1998.

Between:

A.Nara Goud.

Applicant

And

1. The Regional Pfovident Fund Commissioner (PF)  
Central Government Department, Andhra Pradesh Region,  
Barkathpura, Hyderabad.
2. The Employment Officer, District Employment Exchange,  
Government of Andhra Pradesh, Nizamabad - 503 002.

Respondents.

Counsel for the applicant: Sri K.S.Murthy.

Counsel for respondents: Sri R.N. Reddy for R-1.  
Sri P.Naveen Rao for R-2

CORAM:

Hon'ble Sri R.Rangarajan, Member (A)

Hon'ble B.S.Jai Parameshwar, Member (J)

JUDGMENT.

(per Hon'ble Sri R. Rangarajan, Member (A))

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Sri K.S.Murthy for the applicant.

Sri R.N.Reddy for Respondent No.1 and

Sri Phaniraj for Sri Naveen Rao for Respondent No.2.

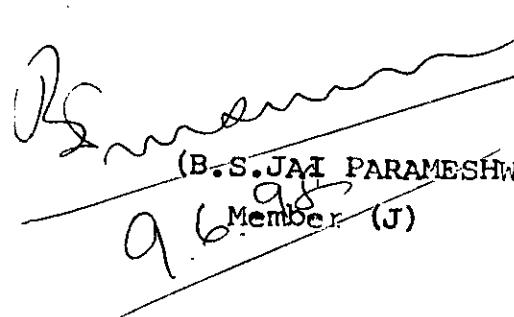
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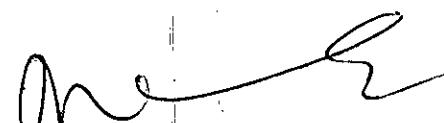
*✓*

Sri K.S. Murthy was informed by the learned counsel Sri R.M. Reddy for Respondent No.1 in regard to the contents of the letter dated 7-6-1998 and served a copy of the letter on him.

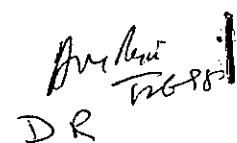
The applicant in this O.A., has not been selected as can be seen from the letter of the learned counsel for Respondent No.1 dated 7-6-1998. Hence the dismissal order indicated in the interim order is hereby confirmed.

The O.A., is dismissed. No costs.

  
(B.S.JAI PARAMESHWAR)  
a 6/98  
Member (J)

  
(R.RANGARAJAN)  
Member (A)

Date: 9th June, 1998.  
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Dictated in open Court.

  
DR

sss.

Copy to:

1. Regional Provident Fund Commissioner, (PF), Central Govt. Dept., A.P. Region, Barkatpura, Hyderabad.
2. The Employment Officer, District Employment Exchange, Govt. of A.P., Nizamabad.
3. One copy to Mr.K.S.Murthy,Advocate,CAT,Hyderabad.
4. One copy to Mr.R.N.Reddy,CGSC,CAT,Hyderabad.
5. One copy to Mr.P.Naveen Rao,Addl.CGSC,CAT,Hyderabad.
6. One copy to D.R(A),CAT,Hyderabad.
7. One duplicate copy.

YLKR

29/6/98  
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II COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B. S. JAI PARAMESHWAR :  
M (J)

DATED: 9/6/88

ORDER/JUDGMENT

M.A/R.A/C.P.NO:

in:

O.A.NO. 56.9/82

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR

